

UPES LAW FEST
VIDHIUTSAV
5TH TO 7TH APRIL 2024

ANIMAL LAW STUDY CLUB
presents

1ST NATIONAL VIRTUAL CONFERENCE ON ANIMAL LAWS



RULEBOOK

OUR MEDIA PARTNERS



KATCHERLIN

TABLE OF CONTENTS

1. BRIEF OF THE EVENT.....	3
2. ELIGIBILITY.....	3
3. NATURE OF THE EVENT.....	3
4. REGISTRATION FEES.....	4
5. TIMELINE	4
6. PLAGIARISM.....	5
7. THEMES FOR REGISTRATION.....	5
8. LANGUAGE.....	5
9. SUBMISSION GUIDELINES.....	6
10. CODE OF CONDUCT.....	7
11. AWARDS AND PRIZES.....	7
12. PAYMENT FOR REGISTRATION.....	8

BRIEF OF THE EVENT

The “1st National Virtual Conference on Animal Laws” will be organized by the Animal Law Study Club and is scheduled to be held on 5th and 6th April, 2024.

Participants must submit their abstracts, which should contain original content neither published nor presented elsewhere.

After the abstract submission, participants must submit their complete research papers. Out of the submitted papers, participants will be selected to present their papers during the conference on online platform.

The best research papers will be published in a book with ISBN numbers, showcasing the best work in the field of animal laws. The event shall be concluded with a guest lecture by a prominent personality with opportunity to connect with them.

ELIGIBILITY

1. Law students
2. Research Scholars
3. Academicians/Practitioners

NATURE OF THE EVENT

- Those who have registered for the conference shall submit the abstract before or on the date of deadline, i.e., 5th March, 2024 on the provided link. The selected participants shall upload the complete research paper by 30th March, 2024 on the provided link.
- Then the selected papers will be invited to be presented in an online mode on 5th April, 2024. The link for same will be provided through an email.

REGISTRATION FEES

COMMUNITY	INDIVIDUAL	CO-AUTHOR
STUDENT(s)	700	1000
RESEARCH SCHOLAR(s)	1200	2000
ACADEMICIAN(s)	2000	3000

Disclaimer: On abstract selection, the participants will be informed about the links of presentation on payment of registration fees only.

TIMELINE

DATE	EVENTS
20th February, 2024	Last date to Register
5th March, 2024	Abstract Submission
10th March, 2024	Announcement of Selected Abstracts
15th March, 2024	Payment for Registration
30th March, 2024	Research Paper Submission
5th April, 2024	National Conference (online mode)
6th April, 2024	Guest Lecture

PLAGIARISM

- Only 15% plagiarism will be allowed.
- Submitted papers will be checked through Turnitin for plagiarism.

THEMES FOR THE RESEARCH PAPER

1. Comparing Constitutional approaches to Animal rights: An International perspective.
2. Jurisprudential significance of Animal rights.
3. Ethical imperatives of Biomedical research on animals.
4. Global web of Wildlife Trafficking: Laws and Protection.
5. Impact of Climate change on Animal Welfare and Conservation.
6. Speciesism: Human versus Animal conflict.
7. Rethinking Animal laws in the 21st century.
8. Commercialization and Consumption of exotic species of animals: Need for alternatives.
9. Role of Blockchain in Animal trade
10. Legal Personhood of animals: a Jurisprudential question.
11. Status of Animals as 'victims of crime'.
12. Any other topic covered in the larger ambit of animals and policy.

LANGUAGE

Research papers will be accepted in the English language only.

SUBMISSIONS GUIDELINES

- The abstract shall be in word doc. and research papers shall be submitted in PDF (.pdf) format.
- The word limit of the Research Paper shall be between 3500-5000 words (excluding citation).
- The abstract should not exceed 500 words.
- Headings shall be formatted with font size of 14 in -Times New Roman and should be bold. Sub-headings shall be in the font size of 12.
- The body of the paper should be formatted with font size 12 in Times New Roman with 1.5 line spacing.
- Footnotes shall follow the line spacing of 1 and font size 10 in Times New Roman.
- All citations and footnoting shall strictly adhere to the standards of Harvard Bluebook 20th edition. Substantive footnotes are impermissible
- The participants shall submit their Abstracts and Research Papers on the links provided. In case of any technical glitch participants can send their work on official email of the Club: alsc.sol@ddn.upes.ac.i
- The submission should include cover page which comprising name(s) of the author(s), Affiliation, Designation and contact details.
- The final paper should be submitted by 30th march, 2024, any submissions pertaining after this date will not be accepted.
- Co-authorship is allowed to a maximum of one co-author.
- Any work submitted having identical or substantially similar work already published or under review for any other publication shall not be accepted.
- Team code will be provided after abstract selection.

CODE OF CONDUCT

The selected papers shall not disclose their identity on the final paper regarding their names and university. Each participant should use the Team Code allotted to them by the Committee as identification throughout paper in order to maintain confidentiality. In case of any misconduct or dispute, the final decision will be taken by the concerned authorities.

AWARDS & PRIZE MONEY

1. The teams will be awarded with the following prizes:

- Best Presenter(s): Rs. 5000/- and a trophy
- Best Research Paper: Rs. 5000/- and a trophy

2. Each participant shall receive a Certificate of Participation.

3. Each Presenter shall receive a Certificate of Presentation.

PAYMENT FOR REGISTRATION



For registration payment scan the QR code.

or

Click the Link :-

https://securegw.paytm.in/link/paymentForm/49708/LL_675429629

1. Please ensure to attach the payment receipt via the provided Google form.
2. Please direct any payment-related inquiries to the organizing committee.

POINT OF CONTACT

Mr. Udit Raj Sharma
(Faculty Convenor)
+91 88267 40864

Ms. Aditi Pateriya
(Faculty Co-convenor)
+91 79908 63405

Mr. Rakshit Kapoor
Student Convenor
+91 88473 42353

Mr. Saket Jain
(Student Co-convenor)
+91 83024 39089

✉ alsc.sol@ddn.upes.ac.in

📷 [@upes_school_of_law](https://www.instagram.com/upes_school_of_law)

🌐 [UPES School of Law](https://www.linkedin.com/company/upes-school-of-law)